

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-879/ND/2018

In the matter of:

M/s. Delhi Control Devices Pvt. Ltd. **....Applicant**
Vs.
M/s. Datawind Innovation Pvt. Ltd. **....Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 09.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Arjun Sanjay, Adv.
Mr. Faiz Rizm, Adv.
For the Respondent :

ORDER

Learned counsel for the applicant undertakes to file further documents in support of application with respect to the issue of limitation. For further consideration on 07.09.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

